



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 14.02.2025, 17.03.2025, 18.03.2025, 19.03.2025, 24.03.2025, 25.03.2025 & 26.03.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023 Part Heard	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	14.02.2025	14.04.2025
2.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard	Sanjeev Abrol Vs. Rahul Singh & Ors. With	17.03.2025	14.04.2025
3.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023, 6927 of 2024 Part Heard	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors. With	17.03.2025	14.04.2025

4.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	17.03.2025	14.04.2025
5.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1721 of 2025 Part Heard	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	17.03.2025	16.04.2025
6.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	18.03.2025	17.04.2025
7.	Competition App. (AT) No. 55 of 2022 & I.A. No. 4360 of 2022 Part Heard	Oravel Stays Ltd. Vs. Competition Commission of India & Ors.	19.03.2025	30.04.2025
8.	Competition App. (AT) No. 57 of 2022 & I.A. No. 1964, 1927, 2218, of 2023 Part Heard	Make My Trip (India) Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	19.03.2025	30.04.2025

9.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	19.03.2025	21.04.2025
10.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	24.03.2025	05.05.2025
11.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	24.03.2025	05.05.2025
12.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	24.03.2025	05.05.2025
13.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	24.03.2025	05.05.2025
14.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	24.03.2025	05.05.2025

15.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	24.03.2025	05.05.2025
16.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	24.03.2025	24.04.2025
17.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) With	24.03.2025	24.04.2025
18.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	24.03.2025	24.04.2025
19.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	24.03.2025	24.04.2025
20.	Comp. App. (AT) (Ins) No. 859 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors. With	24.03.2025	17.04.2025

21.	Comp. App. (AT) (Ins) No. 708 of 2024 Part Heard	Niraj Rathore & Anr. Vs. Ankit Goel & Ors.	24.03.2025	17.04.2025
22.	Comp. App. (AT) (Ins) No. 1662 of 2023 & I.A. No. 5816, 5991, 5993 of 2023 (With Defects) Part Heard	Rahul Jain Vs. Nilesh Sharma Resolution Professional of Dream Procon Pvt. Ltd.	25.03.2025	22.04.2025
23.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	26.03.2025	21.04.2025
24.	Comp. App. (AT) (Ins) No. 963-965 of 2024 & I.A. No. 6406, 6407, 6408, 6628 of 2024 Part Heard	Gaurav Katiyar, RP of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Managers LLP & Ors. With	26.03.2025	21.04.2025
25.	Comp. App. (AT) (Ins) No. 969 & 970 of 2024 & I.A. No. 3519, 3521, 3523, 7147, 7148, 7149, 7150 of 2024 Part Heard	Consortium of DS Infraheights Pvt. Ltd. & Anand Buildtech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. With	26.03.2025	21.04.2025
26.	Comp. App. (AT) (Ins) No. 1175 of 2024 & I.A. No. 7152 of 2024 Part Heard	Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. With	26.03.2025	21.04.2025

27.	Comp. App. (AT) (Ins) No. 1176 of 2024 & I.A. No. 7153 of 2024 Part Heard	Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors. With	26.03.2025	21.04.2025
28.	Comp. App. (AT) (Ins) No. 1174 of 2024 & I.A. No. 4192, 4193, 4701, 5504, 7151 of 2024 Part Heard	Committee of Creditors of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance & Investment Infratech Pvt. Ltd. & Ors.	26.03.2025	21.04.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar